

(1914) 11 PRI CK 0001

In the Privy Council

Case No : Privy Council Appeal No. 64 of 1913

Dhiraj Chandra Bose and another

APPELLANT

Vs

Sm. Hari Dasi Debi and another

RESPONDENT

Date of Decision : 02-11-1914

Acts Referred:

Citation : (1914) AIR(PC) 30

Hon'ble Judges : Ameer Ali, John Edge, Shaw, Lords Dunedin, JJ.

Advocate : Hunter, Watkins, A.M. Dunne, for the Appearing Parties.

Judgement

Lord Dunedin

This is an appeal heard ex parte, and whenever this is the case it is a matter of considerable anxiety to the Board. But in this appeal that anxiety was certainly relieved by the exceedingly fair and candid way in which it was presented by the learned counsel for the appellants. In the result, upon a full consideration of the circumstances, their Lordships see no reason for interfering with the judgment of the Court below.

They will, therefore, humbly advise His Majesty to dismiss the appeal.